

By e-mail/Special Messenger.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-89/1998/3452 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. P. Moitra,
Presiding officer, Industrial Tribunal, Dibrugarh,
cum - Faculty, Judicial Academy, Assam.

Dated Guwahati, the 26th June, 2019.

Sub:- Commuted Leave.

Ref:- Your letter No. ITD.1/2019/289 dtd 26.07.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted commuted leave for 20 (twenty) days from 01.07.2019 to 20.07.2019 (prefixing 30.06.2019 and suffixing 21.07.2019), along with station leave permission.

Further, you are requested to hand over charge to Shri Manash Baruah, Judge, Designated Court cum Faculty, Judicial Academy, Assam before proceeding on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

3455
Memo NO.HC.VII-89/1998/3453-A, dated 26.06.19
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of duly filled in leave application in the prescribed format in respect of the concerned officer is enclosed herewith for necessary action from your end.

2. Shri Manash Baruah, Judge, Designated Court cum Faculty, Judicial Academy, Assam

3. The System Analysts , Gauhati High Court, Guwahati.

b
26/6/19
JT. REGISTRAR (VIGILANCE)

Pd